

**ANNEXURE 7****Name of the corporate debtor: M/s Maliha Realtors Private Limited; Date of commencement of CIRP: 06.06.2025; List of creditors as on: 14.01.2026****List of Operational creditors (Government Dues)****(Amount in ₹)**

| Sl. No. | Details of Claimant |            | Details of claim received |                | Details of Claim Admitted |   |                         | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |   |
|---------|---------------------|------------|---------------------------|----------------|---------------------------|---|-------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|---|
|         | Department          | Government | Date of Receipt           | Amount claimed | Amount of claim admitted  | Nature of claim                                       | Whether Related Party ? |                            |  |                                    |                              |                 | % of voting share in CoC, if applicable |
| 1       | Income Tax office   |            | 01-08-2025                | 102840         | 102840                    | Operational Creditor other than workmen and Employees | No                      | -                          | -  | -                                  | -                            | -               | -                                       |
|         | <b>Total</b>        |            |                           | -              | -                         | -   | -                       | -                          | -  | -                                  | -                            | -               | -                                       |

**Note: IRP has not received any claim under this class till the date**